

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 3915
TO BE ANSWERED ON 28.03.2022

Financial Status of CPSUs

3915: SHRI DIBYENDU ADHIKARI:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of Central Public Sector Undertakings (CPSUs) and their present financial status as on 31.01.2022;
- (b) the number of CPSUs as on 31.12.1990, 31.12.2000 and 31.12.2010; and
- (c) whether the Government proposes to sell their shares or to privatise the present CPSUs during the next three years and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KRISHANRAO KARAD)

- (a) As on 31.03.2021 there are 255 operating Central Public Sector Enterprises (CPSEs) with a Total Gross Revenue of Rs.24.26 Lakh Crore and the Overall Profit of Rs.1.58 Lakh Crore.
- (b) As per information available, the number of operating CPSEs as on 31.3.1991, 31.3.2001 and 31.3.2011 were 236, 234 and 220 respectively.
- (c) Disinvestment in Central Public Sector Enterprises (CPSEs) is undertaken as per the extant disinvestment policy of the Government on 'minority stake sale' and 'strategic disinvestment'. Strategic Disinvestment implies sale of substantial shareholding of CPSEs along with transfer of management control. List of CPSEs and/or Subsidiaries/ Units/ Joint Ventures of CPSEs for which Government has given 'in-principle' approval for strategic disinvestment since 2016 is enclosed at **Annexure-I**.

Annexure-I

List of CPSEs and/or Subsidiaries/ Units/ Joint Ventures of CPSEs for which Government has given 'in-principle' approval for strategic disinvestment since 2016.

a) Ongoing Transactions being processed by DIPAM

1.	Central Electronics Limited (CEL) @
2.	Neelachal Ispat Nigam Limited (JV of four CPSEs and two State PSEs)
3.	Pawan Hans Limited
4.	BEML Limited
5.	The Shipping Corporation of India Limited
6.	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited) (b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer \$
7.	Project & Development India Limited
8.	HLL Lifecare Limited
9.	Engineering Project (India) Limited
10.	Bridge and Roof Co. India Limited
11.	Ferro Scrap Nigam Limited (subsidiary)
12.	Nagarnar Steel Plant of NMDC Limited
13.	Alloy Steel Plant, Durgapur^; Salem Steel Plant; Bhadrawati Steel Plant - units of Steel Authority of India Limited
14.	Indian Medicines Pharmaceuticals Corporation Limited
15.	Container Corporation of India Limited
16.	Rashtriya Ispat Nigam Ltd.

^ Transaction halted for the time being. @ Strategic Buyer selected for CEL. \$ Transaction completed.

b) Transactions being processed by respective Administrative Ministries

17.	Various Units of India Tourism Development Corporation Limited
18.	Hindustan Antibiotics Limited
19.	Bengal Chemicals & Pharmaceuticals Limited

c) Transactions held up due to litigation

20.	Hindustan Newsprint Limited (subsidiary)
21.	Karnataka Antibiotics & Pharmaceuticals Limited

d) Transactions halted as the CPSEs recommended / approved for closure; or any other reason

22.	Hindustan Fluorocarbons Limited (subsidiary)*
23.	Scooters India Limited*
24.	Bharat Pumps & Compressors Limited*
25.	Hindustan Prefab Limited
26.	Units of Cement Corporation of India Limited***

**Subsequently Government approved for closure of the Company.*

**** Transaction not feasible and the mines are being returned to the State Governments.*

e) Transactions Completed

<u>S.No.</u>	<u>Name of CPSE</u>
27.	Hindustan Petroleum Corporation Limited
28.	Rural Electrification Corporation Limited
29.	HSCC(India) Limited
30.	National Projects construction corporation Limited
31.	Dredging Corporation of India Limited
32.	THDC India Limited
33.	North Eastern Electric Power Corporation Limited
34.	Kamrajar Port Limited
35.	Air India **

*** Subsidiaries which are now with AIAHL are still to be divested*